

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.525/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	Basant Kumar Berlia-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KIRAN SHARMA, Pr. CS }

ALL
PETITIONERS

Kiran Sharma
07/12/2017

ORDER

Ld. Pr. CS for the appellant has filed affidavit of service, which may be taken on record. We have received the copy of the ROC report, which contains detail paragraphwise reply of ROC.

On perusal of ROC report it appears that petitioner has not filed the balance sheets for the year ending March 2014 to 2016. Appellant has to file documents showing that the company is an on-going concern. From the perusal of the balance sheets it is not clear that it is an on-going concern.

List on 08/01/2018.

sd
(Jinan K.R.)
Member (J)

sd
(V.P.Singh)
Member (J)